

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 33413-33415/2014

(Arising out of impugned final judgment and order dated 05-05-2010 in WA No. 53870/1999 09-04-2014 in WA No. 53870/1999 15-07-2014 in SA No. 507/2014 09-04-2014 in RA No. 155396/2010 passed by the High Court of Judicature at Allahabad)

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI & ORS.

Respondent(s)

(IA No. 1/2014 - CONDONATION OF DELAY IN FILING  
IA No. 42542/2017 - EXEMPTION FROM FILING O.T.  
IA No. 42541/2017 - EXEMPTION FROM FILING O.T.  
IA No. 42538/2017 - EXEMPTION FROM FILING O.T.)

Date : 08-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Rajul Shrivastav, Adv.  
Mr. Mohit D. Ram, AOR  
Mr. Bakul Jain, Adv.

For Respondent(s) Mr. E. C. Agrawala, AOR  
Mr. Sunil Murarka, Adv.  
Mr. Madhavi Agrawal, Adv.  
Ms. Prashi Tyagi, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

In terms of the letter circulated by the Learned  
counsel for the petitioner seeking adjournment, list these  
matters on 15<sup>th</sup> September, 2021.

(JAGDISH KUMAR)  
COURT MASTER (SH)

(RAM SUBHAG SINGH)  
BRANCH OFFICER